

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2013
CA No. 209/2013

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s.
M/s. Nasik Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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3) BACAM VU KAN NADAR Person 

4) Robin George Adv. for Petitioner 

COMMON ORDER

C.A. No.206/2013 in T.C.P No. 45/397-398/CLB/MB/MAH/2013
C.A. No.207/2013 in T.C.P No. 46/397-398/CLB/MB/MAH/2013
C.A. No.208/2013 in T.C.P No. 47/397-398/CLB/MB/MAH/2013
C.A. No.209/2013 in T.C.P No. 48/397-398/CLB/MB/MAH/2013
C.A. No.210/2013 in T.C.P No. 49/397-398/CLB/MB/MAH/2013
C.A. No.211/2013 in T.C.P No. 50/397-398/CLB/MB/MAH/2013
T.C.P No. 51/397-398/CLB/MB/MAH/2013
C.A. No.212/2013 in T.C.P No. 52/397-398/CLB/MB/MAH/2013
T.C.P No. 53/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. Adjourned to **14th June, 2017 at 2.30 p.m.**

Dated: **25.04.2017**

Sd/-
M.K. Shrawat
Member (Judicial)